

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : HEADQUARTERS
TIS HAZARI COURTS : DELHI

ORDER

As per the direction of the Ld. Principal District & Sessions Judge (HQs.), the following court rooms are hereby changed/allotted with immediate effect:-

S. No.	Name of the Ld. Judicial Officer	From	To
1.	Ms. Nisha Saxena, Ld. District Judge (Commercial Court)-04, Central	202	307
2.	Ms. Ila Rawat, Ld. District Judge (Commercial Court)-03, Central	307	202

(MRIDUL GUPTA)

Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

Dated : 26 AUG 2022

No. 19425-467/CTB/THC/2022

Copy forwarded for information & necessary action to:-

1. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.
2. The PS to Ld. Principal District & Sessions Judge (West), Delhi.
3. The Ld. Officer Incharge, Admn. I, II, III, Accounts, Pool Cars, General Branch, Copying Agency, Computer Branch, Record Rooms, Website Committee English/Hindi & Library, THC, Delhi.
4. The concerned Ld. Presiding Officers.
5. The Ld. Chief Metropolitan Magistrate (Central/West), Delhi.
6. The Ld. Admn. Civil Judge (West District), THC, Delhi.
7. The Secretary, Bar Association, THC/PHC/Saket/KKD/Rohini & Dwarka Court Complex, Delhi/New Delhi.
8. The A.O. (Judl.)/Incharge, Judicial Branch, Administration Branch (I, II, III), General Branch, Accounts Branch, R & I Branch, Care Taking Branch, Computer Branch, Filing Section & Facilitation Centre, THC, Delhi.
9. The PRO/APRO/Incharge, Facilitation Centre, Tis Hazari Courts, PHC, Saket, KKD, Rohini & Dwarka Court Complexes, Delhi.
10. Telephone Operator, THC, Delhi.
11. Notice Boards, THC, Delhi (Through R & I Branch).

Administrative Civil Judge (Central)
Tis Hazari Courts, Delhi

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